

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 794
TO BE ANSWERED ON DECEMBER 02, 2021**

SMART NAME PLATE UNDER SMART CITY PROJECT

NO. 794. DR. RAM SHANKAR KATHERIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to fix smart name plate in each household under Smart City Project through which tracking of property tax, electricity, water bill and garbage collection is likely to be taken place;**
- (b) if so, the time by which such arrangements are likely to be put in place;**
- (c) the names of smart cities identified in priority list for such arrangements in this regard; and**
- (d) the details of facilities under smart name plate is likely to be given by the Government?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) : The objective of Smart Cities Mission (SCM) is to promote cities that provide core infrastructure, a clean and sustainable environment and a decent quality of life to their citizens through application of `Smart' solutions. The implementation of the SCM at the

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City level is done by a Special Purpose Vehicle (SPV) created for the purpose. Each SPV has created its Smart City Proposal (SCP) based on an extensive exercise of citizen engagement. The SPVs plan, implement, manage, operate, and monitor the development projects encapsulated in their SCPs. Some Smart Cities i.e. Ujjain, Jalandhar, Amritsar & Bhopal have reported projects related to installation of Smart Name Plates or Digital Door Numbers (DDNs) which may be linked to collection of electricity bills, water bills, property tax, license fees etc. and to integrate it with public and private service providers to improve service delivery such as ambulance, police, public grievances etc. in these Smart Cities.

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